

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **26.07.2024** (FRIDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 263/2024 For Condone Delay IA No. 704/2024 Delay in refiling IA No. 705/2024	MN Kalyanasundaram Vs Easun Reyrolle Ltd. (In Liquidation) Rep by its Liquidator, CA Mahalingam Suresh Kumar WITH	Mr. A Rajaram	
2.	Comp App (AT) (CH) (Ins) No. 264/2024 For Condone Delay IA No. 706/2024 Delay in refiling IA No. 707/2024	A Kamatchinathan Vs Easun Reyrolle Ltd (In Liquidation) Rep by its Liquidator, CA Mahalingam Suresh Kumar WITH	Mr. A Rajaram	
3.	Comp App (AT) (CH) (Ins) No. 265/2024 For condone Delay IA No. 708/2024 Delay in refiling IA No. 709/2024	M.Paramasivam Vs Easun Reyrolle Ltd (In Liquidation) Rep by its Liquidator, CA Mahalingam Suresh Kumar WITH	Mr. A Rajaram	
4.	Comp App (AT) (CH) (Ins) No. 266/2024 For Condone Delay IA No. 710/2024 Delay in refiling IA No. 711/2024	S.Sathiya Seelan Vs Easun Reyrolle Ltd (In Liquidation) Rep by its Liquidator, CA Mahalingam Suresh Kumar	Mr. A Rajaram	
5.	Comp App (AT) (CH) (Ins) No. 147/2024 For Exemption IA No. 396/2024 For Condone Delay IA No. 394 & 395/2024	Kamma Srinivasa Rao, Suspended Director of Ranchi Expressways Limited Vs State Bank of India & Anr.	Mr. Sandeep Bajaj	

6.	Comp App (AT) (CH) (Ins) No.165/2024 For Condone Delay IA No. 436/2024 For Direction IA No. 437/2024	SREI Multiple Assets Investments Trust-Vision India Fund Vs Mamta Binani, Erst RP of Corporate Debtor, Deccan Chronicle Holdings Ltd. & 5 Ors.	Mr. A Ram Kumar	Mr. Mayur Mundra-R2
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For Defects/Rectification

S.No.	Efiling no.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	9805130/02593/2023	Gireesh Sanghi Vs Balaji Zippers Pvt Ltd. & 10 Ors.	Mr. K Mohit Kumar	
8.	9805130/02594/2023	Gireesh Sanghi Vs Maruthi Fasteners Pvt Ltd & 10 Ors.	Mr. K Mohit Kumar	
9.	9805118/01013/2024	Sreenivasan Harikrishnan & Anr. Vs Varadachari Kumar, Liquidator of Akshaya Imaging Systems Pvt. Ltd.	Mr. Swayamraj	

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	Contempt Case (AT) No. 2/2024	CA V Venkata Sivakumar Vs Anil Kumar B, PCS & Anr.	Mr. V Venkata Sivakumar	
11.	Restoration App No. 5/2024 In Comp App (AT) (CH) No. 9/2024 IA No. 155, 156 & 157/2024	Employees Provident Fund Organisation Vs Sathavahana Ispat Limited, Rep by RP, Mr. Bhuvan Madan & Anr.	Dr. S. Vidya	
12.	IA No. 646/2024 (For Restoration) in TA No. 14/2022 (CA (AT) No. 376/2018)	Chamundesware Studio & laboratory Private Limited & 4 Ors Vs Smt. Swarnalatha Rajaiah & Anr.	Mr. Jerin Asher Sojan	Mr. SS Rajesh

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	TA (AT) No. 214/2021 (Comp App (AT) (Ins) No. 1446/2019)	MB Power (Madhya Pradesh) Ltd Vs Anuradha Bisani, Liquidator of Lanco Infratech Ltd.	Ms. Varsha Banerjee	Ms. Anuradha Bisani, Liquidator
14.	Comp App (AT) (CH) (Ins) No. 226/2024 For Stay IA No. 598/2024 For Exemption IA No. 599 & 600/2024	Shri Srinivasa Raju Gottumukkala Vs State Bank of India and 2 Ors. WITH	Ms. Nidhi Mohan Parashar	Mr. VVSN Raju- R1
15.	Comp App (AT) (CH) (Ins) No. 227/2024 For Stay IA No. 602/2024 For Exemption IA No. 603 & 604/2024	YS Chowdhary Vs State Bank of India and 2 Ors.	Ms. Nidhi Mohan Parashar	Mr. VVSN Raju- R1
16.	TA No 48/2021 (Comp App (AT) No. 192/2019) For Stay IA No. 986/2022 Additional docs. IA No. 987/2022	Ennes Capital P Ltd & 17 Ors Vs Hyderabad Securities & Enterprises Ltd & 17 Ors.	Mr. Avinash Krishnan Ravi	Mr. Anant Merathia R1-R13 Mr. Y Suryanarayana R14 -R17
17.	Comp App (AT) (CH) (Ins) No. 228/2024 For Stay IA No.606/2024 For Exemption IA No. 607 & 608/2024	Ammon Holdings Pte. Ltd. Vs CA Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt. Ltd.	Mr. Arun Karthik Mohan	Mr. AG Sathyanarayana

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18.	TA (AT) No. 192/2021 (CA (AT) Ins 1405/2019)	Geetha Sugars Vs The Indian Sugars and Refiners Ltd.	Mr. Mithun Shashank	
19.	Comp App (AT) (CH) (Ins) No. 351/2023	Harkirat Singh Bedi & Anr. Vs Velayudham Jayavel & 2 Ors.	Mr. Ajesh Kumar	Ms. Poornima Hatti- R1

20.	Comp App (AT) (CH) No. 15/2024 For Stay IA No. 241/2024 To Implead IA No. 520/2024	The Assistant Commissioner of GST and Central Excise, Cuddalore Vs Mr. A Anurag Goel, Liquidator of Shree Ambika Sugars Ltd.	Mr. P Raj Kumar Jhabakh	Mr. Anant Merathia- R1 Mr. Avinash Krishnan Ravi (For Impleadment)
21.	Comp App (AT) (CH) (Ins) No. 58/2024 For Exemption IA No. 180/2024	J Khaja Mohideen & 2 Ors. Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd.	Mr. Akhil Akbar Ali	
22.	Comp App (AT) (CH) (Ins) No. 107/2024 To dispense with IA No.294/2024 For Stay IA No. 295/2024	Stellence Pharmscience Pvt. Ltd. Rep by Mr. Ramachandran R Vs Religare Finvet Ltd. Rep by its Directors & Anr.	Mr. MVV Ramana	Mr. Sanjeev Singh R1
23.	Comp App (AT) (CH) (Ins) No. 73/2024 For Stay IA No. 211/2024 For Exemption IA No. 209 & 210/2024	Octopus Productions Pvt Ltd Vs Enforcement Directorate Through Joint Director, Hyderabad Zonal Office & 5 Ors. WITH	Mr. Pawan Jhabakh	Mr. Mayur Mundra- R2 Mr. Varun Srinivasan- R4 R5
24.	Comp App (AT) (CH) (Ins) No. 74/2024 For Stay IA No. 212/2024 For Exemption IA No. 213 & 214/2024	SREI Multiple Assets Investment Trust Vision India Fund, SRA of Deccan Chronicles Holdings Ltd. Vs Enforcement Directorate, Through Joint Director, Hyderabad Zonal Office & 5 Ors.	Mr. A Ram Kumar	Mr. Mayur Mundra R2 Mr. Varun Srinivasan- R3 R4
25.	Comp App (AT) (CH) (Ins) No. 202/2024 For Exemption IA No. 550/2024 For Stay IA No. 551/2024 Urgent Listing IA No. 552/2024 Additional docs IA No. 702/2024	Mr. L. Madhusudhan Rao Vs State Bank of India WITH	Mr. Saai Sudharsan	Mr. Pranava Charan

26.	Comp App (AT) (CH) (Ins) No. 203/2024 For Stay IA No. 553/2024 Urgent Listing IA No. 554/2024 For Exemption IA No. 555/2024 Additional docs IA No. 703/2024	Mrs.L Ramalakshamma Vs State Bank of India	Mr. Saai Sudharsan	Mr. Pranava Charan
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
27.	Comp App (AT) (CH) No. 29/2021 For Direction IA No. 216, 331 & 579/2021 For Stay IA No.332/2021 & 902/2022 Urgent Hearing IA No.203/2021	Chalasanani Venkateswara Rao & 2 Ors Vs United Telecom Limited & 11 Ors	Mr. Anant Merathia	Mr. Mahesh Chowdhary- R1 Mr. B Deepak Narayanan- R2 R5 Mr. Antony R Julian- R6, R7 & R9
28.	Comp. App (AT) (CH) (Ins) No. 43/2021	Zuberi Engineering Construction Pvt. Ltd. Vs IVRCL Limited	Mr. Amol Vyas Mr. Saumil Sharma	Mr. Nithyavendhan K
29.	Comp App (AT) (CH) (Ins) No. 192/2021 Leave to file IA No. 390/2021 For Exemption IA No. 391/2021 For Stay IA No. 392/2021	Telangana State Southern Power Distribution Co Ltd, Hyderabad Vs Nethi Mallikarjuna Shetty, RP of Techtron Poly Lenses Limited & Anr.	Ms. Pooja Chopda	Mr. Y Suryanarayana-R1 Mr. Shabbeer Ahmed- R2
30.	Comp App (AT) (CH) (Ins) No.235/2021 For Directions IA No. 495 & 496/2021	Sawraj Kumar Vs Expat Projects and Development Pvt Ltd	Mr. S Kaushik Ramaswamy	M/s Uday Shankar Associates
31.	Comp. App (AT) (CH) (Ins) No. 285/2021	B. Rajesh Vs N. Sivachalam, Liquidator, Everon Castings Pvt Ltd & 6 Ors.	Mr.AS. Sathish Kumar	Mr. V Manivannan- R1 M/s Ramani & Shankar- R2-R4 Mr. ML Ganesh- R5

32.	Comp App (AT) (CH) No.51/2022 For Stay IA No. 578/2022 For Additional docs IA No. 148/2023 For Substitution IA No. 934/2023 To implead IA No. 280 & 615/2024	Uma Packaging and Anr. Vs Tirumala Tirupati Constructions India Pvt Ltd and 7 Ors	Mr. Y. Suryanarayana	Mr. K. Manivannan R2
33.	Comp App (AT) (CH) (Ins) No.211/2022 For Stay IA No. 466/2022 For Directions IA No. 1145/2023	K Chandrashekar & Anr Vs Mr. Ashwani Kumar Gupta & Anr.	Mr. TK Bhaskar Mr. Mayan H Jain	Mr. Himanshu Rathore- R1 Mr. Avdhesh Bairwa R2
34.	Comp App (AT) (CH) (Ins) No. 232/2022 Urgent Hearing IA No.87/2023 For Directions IA No. 601/2023	Aditya Birla Finance Limited Vs Mr. M Murugesan Liquidator, Velohar Infra Pvt Ltd	M/s V Legal Empire Mr. U Vijay Metha	Mr.S.Sathyannarayan an
35.	Comp App (AT) (CH) (Ins) No. 266/2022	Sree Vanamali Agro Farm Pvt. Ltd. & 4 Ors. Vs Viswaroopi Energy Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
36.	Comp App (AT) (CH) (Ins) No. 267/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs LEPL Ventures Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
37.	Comp App (AT) (CH) (Ins) No. 294/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs Swarna Bhaskar Holdings Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
38.	Comp App (AT) (CH) (Ins) No. 296/2022	Sree Vaibhavi Infrastructures Pvt. Ltd. & 3 Ors. Vs LEPL Peopletech Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana

39.	Comp App (AT) (CH) (Ins) No. 297/2022	Sree Vaibhavi Infrastructures Pvt. Ltd. Vs Medipro Edu Management Pvt. Ltd.	Mr. PBA Srinivasan	Mr. Y Suryanarayana
40.	Comp App (AT) (CH) (Ins) No.280/2022 Additional docs. IA No. 598/2022 For Exemption IA No. 597/2022	Itakem Finichem Pvt. Ltd. Vs Iconium Leather Works Pvt. Ltd	Mr. Pawan Jhabakh	
41.	Comp App (AT) (CH) (Ins) No. 243/2023 For Exemption IA No. 767/2023	State Bank of India Vs Ms. N Sai Gayathri WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
42.	Comp App (AT) (CH) (Ins) No. 245/2023 For Exemption IA No. 783/2023	State Bank of India Vs PV Bhaskara Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
43.	Comp App (AT) (CH) (Ins) No. 247/2023 For Exemption IA No. 789 & 790/2023	State Bank of India Vs P Raja Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
44.	Comp App (AT) (CH) (Ins) No. 249/2023 For Exemption IA No. 796/2023	State Bank of India Vs G Srinivasa Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
45.	Comp App (AT) (CH) (Ins) No. 250/2023 For Exemption IA No. 798/2023	State Bank of India Vs PV Mohan Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
46.	Comp App (AT) (CH) (Ins) No. 253/2023 Delay in refiling IA No. 805/2023 For Exemption IA No. 806/2023	State Bank of India Vs Ms N. Amulya Krishna	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
47.	Comp App (AT) (CH) (Ins) No. 421/2023 For Stay IA No.1281/2023	Dinesh Prabhakaran, Suspended Managing Director of Corporate Debtor, Cochin Frozen Food Exports Pvt. Ltd Vs Asset Reconstruction Company (India) Ltd. & Anr.	Mr. Philip Mathew	Mr. PS Ganesh- R1

48.	Comp App (AT) (CH) (Ins) No. 19/2024 For Stay IA No. 66 & 714/2024	Union Bank of India, Rep by Asst. General Manager, Stressed Asset Management Branch Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd.	Mr. Bhagavath Krishnan	Ms. Lakshana Viravalli
49.	Comp App (AT) (CH) (Ins) No. 45/2024 Urgent listing IA No. 138/2024 For Stay IA No. 137/2024	Mr. Bhargav Kumar Reddy, Suspended Director of Bartronics Global Solutions Ltd. Vs Mr. Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd. & 4 Ors.	Mr. Anirban Aly Mandal	Mr. T Deenadhayalan R1
50.	Comp App (AT) (CH) (Ins) No. 47/2024 For Stay IA No. 143/2024 For Additional docs. IA No. 716/2024	J Khaja Mohideen Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd.	Mr. Akhil Akbar Ali	Ms. Lakshana Viravalli

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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